

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

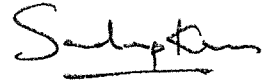
APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : S. DHARANI & 2 ORS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 ORS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. SANDEEP KUMAR
FOR
HAFIZ HANKER MANI

PETITIONER



ORDER

Counsels for both the parties are present; prayed for time to make final submissions.

At request, time is enlarged. Put up on 27.11.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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